

Declaration of Assets and Liabilities

Year-2016-2017

I, Dr Anil Kumar Sinha Son/daughter/wife of Late Sukhdeo Prasad aged 48 years belonging to Bihar Animal Husbandry service and presently working as Touring Veterinary Office, Lai, Patna give herein below the details of the asset (immovable, movable, bank balance, etc.) of my self, my spouse and dependants:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant Etc.Name
(i)	Cash	Rs2000	Rs5000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial companies	In Salary SBI A/C Rs137134.98 FD In SBI 525000.00	Rs/- 50000.00 FD In SBI IDBI A/C 2096.00	NIL	NIL	NIL
(iii)	Bonds, Debentures and shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, postal savings, LIC policies, etc	L.I.C. SUM Assured Rs. 1050000.00 In PPF A/C Rs.52000	L.I.C. Policy Sum Assured Rs.101000.00	NIL	NIL	NIL
(v)	Motor vehicles (details of make, etc.)	Motor cycle Reg. No. BR31C2466 I10 Car Reg. No. BR01BW5055	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold 140 grm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

Note:- Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependent here means a person substantially dependent on the income of the employee.

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28.1.17*

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27.1.17
T. V. Lai*

• **B. Details of Immovable assets**

[Note: properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	Undivided Paternal Land About 0.8 Acre At Vill- Tayabpur Dist- Vaishali (In three Brothers)	1630Sq. Ft Dumari (Punpun) Patna Khata No.- 257 Plot No.- 3300 About Rs.200000	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent (Total measurement) -Current market value	NIL	2000Sq. Ft Domnchak, Patna, Patna Plot No. 73/74 About Rs.600000.00+2100 Sq. Ft. Rajauli, Hajipur Khata-73, Khesra-208, About Rs.2 Lakh	NIL	NIL	NIL
(iii)	Building (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	Undivided Paternal Residential House On 1700Sq. Ft. At- Hajipur Dist- Vaishali, About Rs. 12 Lacks (In three Brothers)	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, etc. -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

*As per
27-1-12
Two Lacs*

Sr. No.	Description	Name & address of Bank /Financial Institutions(s) /Department(s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	SBI, PBB KANKARBAGH, PATNA A/C NO. 33400870849	Rs.193395.00
	(ii) Loans from financial institutions	L.I.C. of India against Policy no. 521775248	Rs.380000.00
	(iii) Government Dues:	NIL	NIL
	(a) Dues to departments dealing with government accommodation		
	(b) Dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Tax returned filed. Give also Permanent Account Number (PAN)]	Income Tax - Rs.47798.00 Assessment Year- (File upto 2016-17) PAN No.- AYLPS2416B	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Asstt
27-1-17
T. No. 101

Personal Detail

GPF/CPF/PRAN NO :-

BHR/BVS-2654

Gender :-

M

(M/F)

Date of Birth :-

01/12/1968

Class/Group :-

B

(A/B/C)

Cadre :-

Bihar Animal Husbandry Service

(Full name e.g. B.A.C.Bihar
Administrative Service,
B.S.S. Bihar Secretariat service etc.)

Home District :-

Vaishali

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....

Asw
27/11/17

Name of Employee -Dr Anil kumar Sinha

Place: Patna

Designation -Touring Veterinary Officer,
Lai Patna

Date:-27/01/2017

Department -Animal & Fisheries (A.H) Resources

(Govt. Of Bihar)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.